

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

22

CP No. 249/03
in
OA No. 1550/99

New Delhi, this the 29th day of October, 2003

Hon'ble Shri Kuldip Singh, Member (J)
Hon'ble Shri R.K.Upadhyaya, Member (A)

1. All India CPWD (MRM) Karamchari Sangathan (Regd.) through its President Shri Satish Kumar, 4823, Balbir Nagar Extn... Gali No. 13, Shahdara, Delhi 110 032.
2. Shambhu Nath, Beldar, S/o Shri Ram Pyare Lal, H Division, C.P.W.D., Mahadeo Road, New Delhi.
3. Mohan Lal, Khallasi, S/o Shri Jagat Ram, ED-11, C.P.W.D. New Delhi.
4. Ram Basant, Wireman, S/o Shri Kalpnath Pal, A.G.E.D., C.P.W.D., New Delhi.
5. Devanand, Wireman, S/o Thakur Dass Khanna, ED-11, C.P.W.D., New Delhi.

...Applicants

(By Advocate: Ms. Mala Kapoor proxy for
Shri Naresh Kaushik).

Versus

1. M. Shankar, Secretary, Ministry of Urban Affairs & Employment, Nirman Bhawan, New Delhi.
2. Shri J.N. Bhawani Prasad, The Director General (Works) C.P.W.D., Nirman Bhawan, New Delhi.

...Respondents

(By Advocate: Shri D.S.Mahendru)

ORDER (ORAL)

Order delivered by Shri Kuldip Singh, Member (J)

Learned counsel for the respondents files a reply to the contempt petition in the court, which is

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taken on record. Since the order has been complied with and the learned counsel for the applicant is satisfied, contempt is dropped. Notices are discharged.

R.K.Upadhyaya

(R.K.Upadhyaya)
Member (A)

Kuldeep Singh

(Kuldeep Singh)
Member (J)

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